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बुधवार, डिसेंबर १९, २०१२/अग्रहायण २८, शके १९३४

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**MAHARASHTRA LEGISLATURE SECRETARIAT**

The following Bill is published under Rule 117 of the Maharashtra Legislative Assembly Rules :-

**L. A. BILL No. XXXV OF 2012.**

*A BILL*

*to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2013.*

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2013; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-third Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Short title. Appropriation Act, 2012.

Withdrawal  
of Rs.  
53,71,90,32,000  
out of the  
Consolidated  
Fund of the  
State for the  
Financial  
Year 2012-  
2013.

**2.** From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, to the sum of five thousand three hundred seventy one crores, ninety lakhs, thirty two thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2013, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

**3.** The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2013.

**THE SCHEDULE**  
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
<b>A-EXPENDITURE ON REVENUE ACCOUNT</b>			Rs.	Rs.	Rs.
<b>General Administration Department.</b>					
A-1	Governor and Council of Ministers	2012, President/Vice-President/Governor/ Administrator of Union Territories. 2013, Council of Ministers	...	42,93,000	42,93,000
A-2	Elections	2015, Elections	20,00,00,000	...	20,00,00,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services. 2075, Miscellaneous General Services	1,39,25,000	34,00,000	1,73,25,000
A-5	Social Services	2216, Housing. 2235, Social Security and Welfare. 2250, Other Social Services. 2251, Secretariat-Social Services.	42,00,000	...	42,00,000
A-6	Information and Publicity.	2220, Information and Publicity.	5,17,98,000	...	5,17,98,000
Total-General Administration Department.			26,99,23,000	76,93,000	27,76,16,000

महाराष्ट्र शासन राजपत्र, भाग पाच-अ,  
गुज्वार-बुधवार, पृष्ठान्न ३-९, २०१४/चैत्र १३-१९, शके १९३६

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	<b>Home Department.</b>					
B-1	Police Administration	{ 2014, Administration of Justice 2055, Police 2070, Other Administrative Services.	{ 36,37,23,000	53,83,000	36,91,06,000	
B-3	Transport Administration	{ 2041, Taxes on Vehicles. 3055, Road Transport. 3056, Inland Water Transport.	{ 16,87,32,000	..	16,87,32,000	
B-4	Secretariat and Other General Services	{ 2045, Other Taxes and Duties on Commodities and Services. 2052, Secretariat-General Services.	{ 5,00,000	..	5,00,000	
B-5	Jails.	{ 2075, Miscellaneous General Services. 2056, Jails.	{ 14,45,00,000	..	14,45,00,000	
B-7	Economic Services	{ 3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses.	{ 36,25,00,000	..	36,25,00,000	
			1,03,99,55,000	53,83,000	1,04,53,38,000	
			Total-Home Department.			
<b>Revenue and Forests Department.</b>						
C-1	Revenue and District Administration	{ 2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services. 2053, District Administration.	{ 10,43,19,000	..	10,43,19,000	
C-4	Secretariat and Other General Services	{ 2070, Other Administrative Services. 2052, Secretariat-General Services. 2059, Public Works.	{ 1,45,71,000	..	1,45,71,000	

C-5 Other Social Services	{	2075, Miscellaneous General Services.	..	35,95,000
		2217, Urban Development.		
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
		2235, Social Security and Welfare.	35,95,000	
		2250, Other Social Services.		
C-6 Relief on account of Natural Calamities		15,63,000	5,78,42,63,000	
C-7 Forest	{	2406, Forestry and Wild Life.		91,68,98,000
		2415, Agricultural Research and Education.	..	91,68,98,000
		Total-Revenue and Forests Department.	15,63,000	6,82,36,46,000
<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</b>				
D-3 Agriculture Services	{	2401, Crop Husbandry.		1,15,08,79,000
		2402, Soil and Water Conservation.	1,15,08,79,000	
		2415, Agricultural Research and Education.		
D-4 Animal Husbandry.		10,05,65,000	10,05,65,000	
D-5 Dairy Development.		96,01,87,000	96,01,87,000	
D-6 Fisheries.		26,66,000	26,66,000	
D-7 Secretariate and Other Economic Services	{	2702, Minor Irrigation.	20,00,000	20,00,000
		3451, Secretariat-Economic Services.		
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	..	2,21,62,97,000

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	<b>School Education and Sports Department.</b>					
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services. 2205, Art and Culture. 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare. 2251, Secretariat-Social Services.	7,76,00,000	...	7,76,00,000	7,76,00,000
	Total-School Education and Sports Department.		7,76,00,000	...	7,76,00,000	7,76,00,000
	<b>Urban Development Department.</b>					
F-2	Urban Development and Other Advance Services	2053, District Administration. 2070, Other Administrative Services. 2217, Urban Development. 3054, Roads and Bridges.	15,00,00,000	...	15,00,00,000	15,00,00,000
	Total-Urban Development Department.		15,00,00,000	...	15,00,00,000	15,00,00,000
	<b>Finance Department.</b>					
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	1,000	...	1,000	1,000
	Total-Finance Department.		1,000	...	1,000	1,000

**Public Works Department.**

H-5	Roads and Bridges.	3054, Roads and Bridges.	3,50,00,00,000	...	3,50,00,00,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works.	25,00,00,000	...	25,00,00,000
		2202, General Education.			
		2203, Technical Education.			
		2205, Art and Culture.			
		2210, Medical and Public Health.			
		2217, Urban Development.			
		2230, Labour and Employment.			
2403, Animal Husbandry.	2405, Fisheries.	3,75,00,00,000	...	3,75,00,00,000	
Total-Public Works Department.					

**Water Resources Department.**

I-1	Interest Payments.	2049, Interest Payments.	...	50,68,000	50,68,000
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation.	73,51,22,000	...	73,51,22,000
		2701, Major and Medium Irrigation.			
		2702, Minor Irrigation.			
		2705, Command Area Development.			
		2711, Flood Control and Drainage.			
2801, Power	3402, Space Research.	73,51,22,000	...	73,51,22,000	
Total-Water Resources Department.					
					74,01,90,000

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(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	<b>Law and Judiciary Department.</b>					
J-1	Administration of Justice	2014, Administration of Justice	61,03,74,000	69,82,000	61,73,56,000	
		2052, Secretariat-General Services.				
		2070, Other Administrative Services.				
J-2	Secretariat and Other Social and Economic Services	2235, Social Security and Welfare.	5,00,000	..	5,00,000	
		2250, Other Social Services.				
		3475, Other General Economic Services				
		Total-Law and Judiciary Department.	61,08,74,000	69,82,000	61,78,56,000	
	<b>Industries, Energy and Labour Department.</b>					
K-3	Stationery and Printing	2057, Supplies and Disposals.	8,68,42,000	..	8,68,42,000	
K-4	Labour and Employment.	2230, Labour and Employment.	17,55,000	..	17,55,000	
		2801, Power				
K-6	Energy	2810, Non-Conventional Sources of Energy.	4,00,94,00,000	..	4,00,94,00,000	
K-7	Industries	2851, Village and Small Industries.				
		2852, Industries.				
		2853, Non-Ferrous Mining and Metallurgical Industries.	5,02,30,00,000	..	5,02,30,00,000	
		Total-Industries, Energy and Labour Department.	9,12,09,97,000	..	9,12,09,97,000	
	<b>Rural Development and Water Conservation Department.</b>					
L-2	District Administration.	2053, District Administration.	21,00,00,000	..	21,00,00,000	

L-3	Rural Development Programmes.	<p>2235, Social Security and Welfare. 2406, Forestry and Wild Life. 2415, Agricultural Research and Education. 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2551, Hill Areas. 2702, Minor Irrigation. 2810, Non-Conventional Sources of Energy.</p>	<p>4,07,05,86,000 ...</p>	<p>4,07,05,86,000</p>
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	<p>3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.</p>	<p>...</p>	<p>2,39,82,04,000</p>
Total-Rural Development and Water Conservation Department.			<p>...</p>	<p>6,67,87,90,000</p>
<b>Social Justice and Special Assistance Department.</b>				
N-3	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	<p>2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare.</p>	<p>...</p>	<p>5,04,29,41,000</p>
Total-Social Justice and Special Assistance Department.			<p>...</p>	<p>5,04,29,41,000</p>
<b>Planning Department.</b>				
O-2	Social Security and Welfare.		<p>...</p>	<p>1,80,000</p>
O-3	Rural Employment.		<p>...</p>	<p>3,00,00,00,000</p>
O-8	Tourism		<p>...</p>	<p>18,00,00,000</p>
O-9	Census, Survey and Statistics.		<p>...</p>	<p>4,000</p>
Total-Social Security and Welfare.			<p>...</p>	<p>1,80,000</p>
Total-Rural Employment.			<p>...</p>	<p>3,00,00,00,000</p>
Total-Tourism.			<p>...</p>	<p>18,00,00,000</p>
Total-Census, Survey and Statistics.			<p>...</p>	<p>4,000</p>

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition		1,000	..	1,000
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
O-16 District Plan—Thane						

O-17 District Plan—Raigad	
2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	
	38,81,000
	..
	38,81,000

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition				
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
O-18	District Plan—Ratnagiri			58,79,000	..	58,79,000

2059, Public Works	1,000	..	1,000
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition			
2401, Crop Husbandry			
2402, Soil and Water Conservation			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
O-19 District Plan—Sindhudurga			



2059, Public Works	1,000	..	1,000
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition			
2401, Crop Husbandry			
2402, Soil and Water Conservation			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
O-23 District Plan—Solapur			

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition		6,92,88,000	...	6,92,88,000
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
	□ O-24 District Plan—Kolhapur					

O-25 District Plan—Nashik	
2059, Public Works	1,000
2202, General Education	..
2203, Technical Education	..
2204, Sports and Youth Services	..
2205, Art and Culture	..
2210, Medical and Public Health	..
2211, Family Welfare	..
2215, Water Supply and Sanitation	..
2216, Housing	..
2217, Urban Development	..
2220, Information and Publicity	..
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	..
2230, Labour and Employment	..
2235, Social Security and Welfare	..
2236, Nutrition	..
2401, Crop Husbandry	..
2402, Soil and Water Conservation	..
2403, Animal Husbandry	..
2404, Dairy Development	..
2405, Fisheries	..
2406, Forestry and Wild Life	..
2425, Co-operation	..
2501, Special Programme for Rural Development	..
2505, Rural Employment	..
2515, Other Rural Development Programme	..
2702, Minor Irrigation	..
2810, Non-Conventional Sources of Energy	..
2851, Village and Small Industries	..
3051, Ports and Light Houses	..
3054, Roads and Bridges	..
3056, Inland Water Transport	..
3435, Ecology and Environment	..
3451, Secretariat—Economic Services	..
3452, Tourism	..
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	..

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition				
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
	O-26 District Plan—Dhule			81,70,000	..	81,70,000

2059, Public Works	1,000	..	1,000
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition			
2401, Crop Husbandry			
2402, Soil and Water Conservation			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

O-27 District Plan—Jalgaon

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition				
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
	O-28 District Plan—Ahmednagar			17,13,69,000	..	17,13,69,000

O-29 District Plan—Nandurbar	
2059, Public Works	1,000
2202, General Education	..
2203, Technical Education	..
2204, Sports and Youth Services	..
2205, Art and Culture	..
2210, Medical and Public Health	..
2211, Family Welfare	..
2215, Water Supply and Sanitation	..
2216, Housing	..
2217, Urban Development	..
2220, Information and Publicity	..
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	..
2230, Labour and Employment	..
2235, Social Security and Welfare	..
2236, Nutrition	..
2401, Crop Husbandry	..
2402, Soil and Water Conservation	..
2403, Animal Husbandry	..
2404, Dairy Development	..
2405, Fisheries	..
2406, Forestry and Wild Life	..
2425, Co-operation	..
2501, Special Programme for Rural Development	..
2505, Rural Employment	..
2515, Other Rural Development Programme	..
2702, Minor Irrigation	..
2810, Non-Conventional Sources of Energy	..
2851, Village and Small Industries	..
3051, Ports and Light Houses	..
3054, Roads and Bridges	..
3056, Inland Water Transport	..
3435, Ecology and Environment	..
3451, Secretariat—Economic Services	..
3452, Tourism	..
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	..

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition		1,000	..	1,000
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
	O-31 District Plan—Jalana					

<p>2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2402, Soil and Water Conservation 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.</p>	<p>30,12,000</p> <p>..</p> <p>30,12,000</p>
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O-33 District Plan—Nanded

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition		5,21,01,000	...	5,21,01,000
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
O-34	District Plan—Beed					

2059, Public Works	6,72,75,000
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	
	6,72,75,000
	...
	6,72,75,000

O-35 District Plan—Latur

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	O-36 District Plan—Osmanabad	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2402, Soil and Water Conservation 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		4,15,65,000	...	4,15,65,000

2059, Public Works	1,000	..	1,000
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition			
2401, Crop Husbandry			
2402, Soil and Water Conservation			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

O-37 District Plan—Hingoli

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition				
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
	O-39 District Plan—Wardha			5,77,000	...	5,77,000

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition		
2401, Crop Husbandry		
2402, Soil and Water Conservation		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		
	4,04,30,000	4,04,30,000
	..	4,04,30,000

O-40 District Plan—Bhandara

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	(5)
				Rs.
		2059, Public Works		
		2202, General Education		
		2203, Technical Education		
		2204, Sports and Youth Services		
		2205, Art and Culture		
		2210, Medical and Public Health		
		2211, Family Welfare		
		2215, Water Supply and Sanitation		
		2216, Housing		
		2217, Urban Development		
		2220, Information and Publicity		
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
		2230, Labour and Employment		
		2235, Social Security and Welfare		
		2236, Nutrition		
		2401, Crop Husbandry		
		2402, Soil and Water Conservation		
		2403, Animal Husbandry		
		2404, Dairy Development		
		2405, Fisheries		
		2406, Forestry and Wild Life		
		2425, Co-operation		
		2501, Special Programme for Rural Development		
		2505, Rural Employment		
		2515, Other Rural Development Programme		
		2702, Minor Irrigation		
		2810, Non-Conventional Sources of Energy		
		2851, Village and Small Industries		
		3051, Ports and Light Houses		
		3054, Roads and Bridges		
		3056, Inland Water Transport		
		3435, Ecology and Environment		
		3451, Secretariat—Economic Services		
		3452, Tourism		
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		
O-41	District Plan—Chandrapur			
				1,00,06,000
				1,00,06,000
				1,00,06,000

## O-42 District Plan—Gadchiroli

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2402, Soil and Water Conservation	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	
	7,44,98,000
..	7,44,98,000

महाराष्ट्र शासन राजपत्र, भाग पाच-अ,  
गुरुवार-बुधवार, एप्रिल ३-९, २०१४/चैत्र १३-१९, शके १९३६

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition				
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
	O-43 District Plan—Gondia			37,52,000	..	37,52,000

	1,000	...	1,000
2059, Public Works			
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition			
2401, Crop Husbandry			
2402, Soil and Water Conservation			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition		1,000	..	1,000
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
O-45	District Plan—Akola					

O-46 District Plan—Yavatmal	
2059, Public Works	1,000
2202, General Education	..
2203, Technical Education	..
2204, Sports and Youth Services	..
2205, Art and Culture	..
2210, Medical and Public Health	..
2211, Family Welfare	..
2215, Water Supply and Sanitation	..
2216, Housing	..
2217, Urban Development	..
2220, Information and Publicity	..
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	..
2230, Labour and Employment	..
2235, Social Security and Welfare	..
2236, Nutrition	..
2401, Crop Husbandry	..
2402, Soil and Water Conservation	..
2403, Animal Husbandry	..
2404, Dairy Development	..
2405, Fisheries	..
2406, Forestry and Wild Life	..
2425, Co-operation	..
2501, Special Programme for Rural Development	..
2505, Rural Employment	..
2515, Other Rural Development Programme	..
2702, Minor Irrigation	..
2810, Non-Conventional Sources of Energy	..
2851, Village and Small Industries	..
3051, Ports and Light Houses	..
3054, Roads and Bridges	..
3056, Inland Water Transport	..
3435, Ecology and Environment	..
3451, Secretariat—Economic Services	..
3452, Tourism	..
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	..

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
		2236, Nutrition				
		2401, Crop Husbandry				
		2402, Soil and Water Conservation				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
O-47	District Plan—Buldhana			5,75,19,000	..	5,75,19,000

2059, Public Works			
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition			
2401, Crop Husbandry			
2402, Soil and Water Conservation			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
	1,000	..	1,000
O-48 District Plan—Washim			
	3,78,95,19,000	..	3,78,95,19,000
Total-Planning Department.			

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		<b>Public Health Department.</b>				
R-1	Medical and Public Health	2210, Medical and Public Health.				
		2211, Family Welfare.	59,48,08,000	...	59,48,08,000	
		2235, Social Security and Welfare.				
		Total-Public Health Department.	59,48,08,000	...	59,48,08,000	
		<b>Medical Education and Drugs Department.</b>				
S-1	Medical and Public Health.	2210, Medical and Public Health.	55,33,67,000	39,85,000	55,73,52,000	
		Total-Medical Education and Drugs Department.	55,33,67,000	39,85,000	55,73,52,000	
		<b>Tribal Development Department.</b>				
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2202, General Education.				
		2203, Technical Education.				
		2204, Sports and Youth Services.				
		2210, Medical and Public Health.				
		2211, Family Welfare.				
		2215, Water Supply and Sanitation.				
		2216, Housing.				
		2217, Urban Development.				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment.				
		2235, Social Security and Welfare.				
		2236, Nutrition.				
		2401, Crop Husbandry.				
		2403, Animal Husbandry.				
		2405, Fisheries.				
		2406, Forestry and Wild Life.				
		2425, Co-operation.				
2501, Special Programmes for Rural Development.						
			2,37,54,88,000	...	2,37,54,88,000	

2505, Rural Employment.			
2702, Minor Irrigation.			
2801, Power			
2810, Non-Conventional Sources of Energy.			
2851, Village and Small Industries.			
3054, Roads and Bridges.			
Total-Tribal Development Department.	2,37,54,88,000	...	2,37,54,88,000
<b>Co-operation, Marketing and Textiles Department.</b>			
2230, Labour and Employment.			
2235, Social Security and Welfare.			
2425, Co-operation.			
2435, Other Agricultural Programme			
2851, Village and Small Industries.	60,91,55,000	...	60,91,55,000
3451, Secretariat-Economic Services.			
3456, Civil Supplies.			
Total-Co-operation, Marketing and Textiles Department.	60,91,55,000	...	60,91,55,000
<b>Higher and Technical Education Department.</b>			
W-2 General Education.	2,03,59,23,000	...	2,03,59,23,000
W-3 Technical Education.	1,09,48,59,000	...	1,09,48,59,000
W-4 Art and Culture	17,40,36,000	...	17,40,36,000
W-6 Secretariat-Social Services.	3,71,48,000	...	3,71,48,000
Total-Higher and Technical Education Department.	3,34,19,66,000	...	3,34,19,66,000
<b>Women and Child Development Department.</b>			
X-1 Social Security and Nutrition	3,000	...	3,000
X-2 Secretariat-Social Services.	2,000	...	2,000
Total-Women and Child Development Department.	5,000	...	5,000

(1)	(2)	(3)	(4)
		Rs.	Rs.
Y-2	<b>Water Supply and Sanitation Department.</b> Water Supply and Sanitation.	2,53,000	2,53,000
	Total-Water Supply and Sanitation Department.	2,53,000	2,53,000
ZD-1	<b>Tourism and Cultural Affairs Department</b> Secretariat and Other Social Services.	21,60,000	21,60,000
ZD-2	Art and culture	4,97,26,000	4,97,26,000
	Total-Tourism and Cultural Affairs Department	5,18,86,000	5,18,86,000
ZE-1	<b>Minorities Development Department</b> Minorities Development	57,60,000	57,60,000
	Total-Minorities Development Department.	57,60,000	57,60,000
ZF-2	<b>Marathi Language Department</b> Art and Culture	91,00,000	91,00,000
	Total-Marathi Language Department	91,00,000	91,00,000
	Total-A-Expenditure on Revenue Account.	47,84,58,90,000	47,87,65,64,000
B-10	<b>B-EXPENDITURE ON CAPITAL ACCOUNT</b> Capital Expenditure on Economic Services	4,00,00,000	4,00,00,000
	<b>Home Department.</b> Capital Expenditure on Police Services.	4,00,00,000	4,00,00,000
	Capital Expenditure on Road Transport.	4,00,00,000	4,00,00,000
	Total-Home Department.	4,00,00,000	4,00,00,000

**Revenue and Forests Department.**

C-10	Capital Expenditure on Economic Services	4406, Capital Outlay on Forestry and Wild Life. 4415, Capital Outlay on Agricultural Research and Education. 4701, Capital Outlay on Major and Medium Irrigation. 5475, Capital Outlay on Other General Economic Services. 6401, Loans for Crop Husbandry.	10,23,36,000 ..	10,23,36,000
Total-Revenue and Forests Department.			10,23,36,000	10,23,36,000

**School Education and Sports Department.**

E-4	Capital Outlay on Education, Sports, Arts and Culture	4202, Capital Outlay on Education, Sports, Arts and Culture	25,59,58,000 ..	25,59,58,000
Total-School Education and Sports Department.			25,59,58,000	25,59,58,000

**Urban Development Department.**

F-5	Capital Expenditure on Social Services	4217, Capital Outlay on Urban Development. 5475, Capital Outlay on Other General Economic Services.	10,00,00,000 ..	10,00,00,000
Total-Urban Development Department.			10,00,00,000	10,00,00,000

**Public Works Department.**

H-7	Capital Expenditure on Social Services and Economic Services	4055, Capital Outlay on Police 4216, Capital Outlay on Housing. 5054, Capital Outlay on Roads and Bridges.	1,42,00,02,000 ..	1,42,00,02,000
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## SCHEDULE—contd.

(1)	(2)	(3)	(4)	(5)
			Rs.	Rs.
		4059, Capital Outlay on Public Works.		
		4202, Capital Outlay on Education, Sports, Art and Culture.		
		4210, Capital Outlay on Medical and Public Health.		
		4217, Capital Outlay on Urban Development.		
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	68,53,19,000	68,53,19,000
		4235, Capital Outlay on Social Security and Welfare.		
		4250, Capital Outlay on Other Social Services.		
		4405, Capital Outlay on Fisheries.		
H-9	Capital Outlay on Removal of Regional Imbalance	4202, Capital Outlay on Education, Sports, Art and Culture.	1,15,00,000	1,15,00,000
		4210, Capital Outlay on Medical and Public Health.		
		4250, Capital Outlay on Other Social Services.		
		Total-Public Works Department.	2,11,68,21,000	2,11,68,21,000
		<b>Water Resources Department.</b>		
		4402, Capital Outlay on Soil and Water Conservation.		
I-5	Capital Expenditure on Irrigation.	4701, Capital Outlay on Major and Medium Irrigation.	8,000	8,000
		4702, Capital Outlay on Minor Irrigation.		
		4711, Capital Outlay on Flood Control Projects		
		4801, Capital Outlay on Power Projects.		
		Total-Water Resources Department.	8,000	8,000
		<b>Law and Judiciary Department.</b>		
J-4	Capital Outlay on Public Works.	4059, Capital Outlay on Public Works.	2,00,01,000	2,00,01,000
		Total-Law and Judiciary Department.	2,00,01,000	2,00,01,000

**Food, Civil Supplies and Consumer Protection Department.**

M-4	Capital Expenditure on Food. 4408, Capital Outlay on Food, Storage and Warehousing.	25,00,00,000	..	25,00,00,000
Total-Food, Civil Supplies and Consumer Protection Department.		25,00,00,000	..	25,00,00,000

**Social Justice and Special Assistance Department**

N-4	Capital Outlay on Welfare of Schedule Castes, Schedule Tribes and Other Backward Classes	70,00,00,000	..	70,00,00,000
	4225, Capital Outlay on Welfare of Schedule Castes, Schedule Tribes and Other Backward Classes.			
	4235, Capital Outlay on Social Security and Welfare			
	6225, Loans for Welfare of Schedule Castes, Schedule Tribes and Other Backward Classes.			
Total-Social Justice and Special Assistance Department		70,00,00,000	..	70,00,00,000

**Planning Department.**

O-10	Capital Outlay on Other Rural Development Programmes.	55,98,41,000	..	55,98,41,000
	4515, Capital Outlay on Other Rural Development Programmes.			
	5452, Capital Outlay on Tourism			

## SCHEDULE—contd.

(1)	(2)	(3)	(4)	(5)
			Rs.	Rs.
		4059, Capital Outlay on Public Works		
		4202, Capital Outlay on Education, Sports and Culture		
		4210, Capital Outlay on Medical and Public Health		
		4216, Capital Outlay on Housing		
		4250, Capital Outlay on Other Social Services		
		4402, Capital Outlay on Soil and Water Conservation		
		4403, Capital Outlay on Animal Husbandry		
		4405, Capital Outlay on Fisheries		
		4406, Capital Outlay on Forestry and Wild Life		
		4425, Capital Outlay on Co-operation		
		4515, Capital Outlay on Other Rural Development Programmes		
		4702, Capital Outlay on Minor Irrigation	1,000	1,000
		4711, Capital Outlay on Flood Control projects		
		4851, Capital Outlay on Village and Small Industries		
		5054, Capital Outlay on Roads and Bridges		
		6217, Loans for Urban Development		
		6250, Loans for Other Social Services		
		6801, Loans for Power Project		
		6851, Loan for Village and Small Industries		
		Total-Planning Department.	55,98,42,000	55,98,42,000
		<b>Medical Education and Drugs Department.</b>		
S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	3,00,00,000	3,00,00,000
		Total-Medical Education and Drugs Department.	3,00,00,000	3,00,00,000

O-24 District Plan—Kolhapur

S-4 Capital Outlay on Medical and Public Health

Total-Medical Education and Drugs Department.

<b>Tribal Development Department.</b>			
4059, Capital Outlay on Public Works.			
4202, Capital Outlay on Education, Sports, Art and Culture.			
4210, Capital Outlay on Medical and Public Health			
4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
4250, Capital Outlay on Other Social Services.		2,75,01,000	2,75,01,000
4402, Capital Outlay on Soil and Water Conservation.		..	..
4404, Capital Outlay on Dairy Development			
4405, Capital Outlay on Fisheries.			
4406, Capital Outlay on Forestry and Wild Life.			
4425, Capital Outlay on Co-operation.			
4701, Capital Outlay on Major and Medium Irrigation			
4702, Capital Outlay on Minor Irrigation.			
5054, Capital Outlay on Roads and Bridges.			
T-6 Capital Expenditure on Tribal Areas Development Sub Plan.		2,75,01,000	2,75,01,000
Total-Tribal Development Department.		2,75,01,000	2,75,01,000
<b>Co-operation, Marketing and Textiles Department.</b>			
6216, Loans for Housing.			
6425, Loans for Co-operation.			
6851, Loans for Village and Small Industries.		1,50,00,01,000	1,50,00,01,000
7475, Loans for Other General Economic Services.		..	..
V-5 Capital Expenditure on Economic Services		1,50,00,01,000	1,50,00,01,000
Total-Co-operation, Marketing and Textiles Department.		1,50,00,01,000	1,50,00,01,000
<b>Higher and Technical Education Department.</b>			
4250, Capital Outlay on Other Social Services		14,00,00,000	14,00,00,000
Total-Higher and Technical Education Department.		14,00,00,000	14,00,00,000
Total-B-Expenditure on Capital Account.		5,84,24,68,000	5,84,24,68,000
Grand Total.		3,06,74,000	53,71,90,32,000

महाराष्ट्र शासन राजपत्र, भाग पाच-अ,  
गुरुवार-बुधवार, एप्रिल ३-९, २०१४/चैत्र १३-१९, शके १९३६

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the money required to meet the supplementary expenditure on certain services and purposes in relation to the year 2012-13.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	47,87,65,64,000
(b) Capital Expenditure	. .	5,84,24,68,000
	—	
Total	. .	53,71,90,32,000
	—	

Nagpur,  
Dated the 19th December 2012.

JAYANT PATIL,  
Minister for Finance.